

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 379 OF 2017

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : G. Umapathy
S. Vallinayagam

Counsel for the Respondent(s) : Ranjitha Ramachandran
Shubham Arya
Anushree Bardhan for R-2

ORDER

List the matter for further hearing on **05.11.2019 at 2.30 p.m.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

NR